

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AURANGABAD JAL CONSTRUCTIONS PRIVATE LIMITED

1.	Name of Corporate Person	Aurangabad Jal Constructions Private Limited
2.	Date of Incorporation of Corporate Person	04/05/2012
3.	Authority under which Corporate Person is incorporated/registered	Roc-Delhi Incorporated under the provision of Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U41000DL2012PTC235295
5.	Address of the registered office and principal office (if any) of Corporate Person	Essel House B-10, Lawrence Road, New Delhi – 110 035 6th Floor, Plot No. 19 & 20, Film City, Sector-16 A, Gautam Buddha Nagar, Noida, Uttar Pradesh – 201 301
6.	Liquidation commencement date of Corporate Person	18.06.2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Sonu Gupta 42/1201, 11 th Floor, NRI Complex, Seawood Estates, Nerul, Navi Mumbai, Maharashtra - 400706 E-mail; rpsonugupta@gmail.com Telephone No: +91 93239 11177 IP Registration Number: IBBI/IPA-001/IP-P-02261/2021-2022/13534
8.	Last date for submission of claims	18.07.2024

Notice is hereby given that the Aurangabad Jal Constructions Private Limited has commenced voluntary liquidation on 18th June 2024.

The stakeholders of Aurangabad Jal Constructions Private Limited are hereby called upon to submit a proof of their claims, on or before 18th July 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sonu Gupta
Liquidator for
Aurangabad Jal Constructions Private Limited (Under Voluntary Liquidation)
IP Registration Number:
IBBI/IPA-001/IP-P-02261/2021-2022/13534
AFA Issued by IIP of ICAI- Valid till 30.06.2025

Date: 21.06.2024
Place: Mumbai